

Through Fax

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

From:

Anil Kumar Choudhary,

Registrar General,
High Court of Jharkhand
Ranchi

File No. XIX(I)/5/2016-17/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Sri Rajendra Kumar Sinha,
Civil Judge (Senior Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Chaibasa,
2. Sri Rajesh Kumar Singh,
Civil Judge (Senior Division)-cum-J.M.-cum-Secretary, DLSA, Ranchi.

Sub.:- Regarding nomination for attending the “National Level Meet of PLVs” organized by NALSA scheduled to be held on 29th & 30th April, 2017 at Vigyan Bhawan, New Delhi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the “National Level Meet of PLVs” organized by NALSA which is scheduled to be held on 29th & 30th April, 2017 at Vigyan Bhawan, New Delhi.

Accordingly, you are accorded necessary permission to leave the Headquarters for attending the aforesaid meeting.

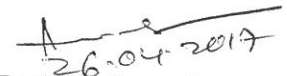
This is for kind information and needful.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo no. 1797 /Apptt.

dated, the Ranchi 26.04.17

Copy forwarded to the Principal District & Sessions Judge, Chaibasa & the Judicial Commissioner, Ranchi for information and needful / the Member Secretary, JHALSA, Ranchi for information with reference to his letter no. JHALSA/1160 dated 17.04.2017 / the Director, Judicial Academy Jharkhand, Ranchi for information / the C.P.C., E-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


26.04.2017
Registrar General